

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/336(KB)2022  
IA(I.B.C)/1948(KB)2023,  
IA(I.B.C)/1685(KB)2023,  
IA(I.B.C)/1702(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> MAY 2024**

IN THE MATTER OF	<b>SS LEGACY ENGINEERS PRIVATE LIMITED VS MBE COAL &amp; MINERAL TECHNOLOGY INDIAPRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance (via video conferencing/physically)**

Mr. Parikshit Poddar, Adv. ] For the Resolution Professional  
Mr. Madhuj Barman, Adv. ]

**O R D E R**

1. Ld. Counsel for the Resolution Professional present.
2. **IA(I.B.C)/1685(KB)2023:**
  - a. Having taken that the same on record the list of creditors is available in page 23 is perused. IA is **disposed of**.
3. **IA(I.B.C)/1702(KB)2023:**
  - a. This application has been filed by the Resolution Professional to place on record the 1<sup>st</sup> Progress Report, which is placed at page 8 to 14 of the application. This application is supported by an affidavit which is placed at page 100 of the application. The 1<sup>st</sup> Progress Report is taken on record, and, accordingly this application is **disposed of**.
4. **IA(I.B.C)/1948(KB)2023:**
  - a. Approval of the CoC to continue with the IRP is taken on record. IA is **disposed of**.
5. For further progress report list the matter on **05.07.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**